

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.170/2017  
OA No.2972/2016**

New Delhi this the 28<sup>th</sup> day of November, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Mrs. Santosh ... Applicant  
(By Advocate:Shri Gaya Prasad)

**VERSUS**

Shri Anil Kumar Sharma  
Divisional Mechanical Engineer/Diesel  
Northern Railway  
Diesel Shed, Tughlakabad  
New Delhi. ... Respondent

(By Advocate:Shri Shailender Tiwari)

**O R D E R (Oral)**

**Hon'ble Mr. Raj Vir Sharma, Member (J):**

Heard both sides.

2. Shri Shailender Tiwari, learned counsel for the respondent submits that the respondents have complied with the order of this Tribunal by deciding the appeal of the applicant.
3. In the circumstances, the CP is closed. Notice is discharged. No costs.

**(Praveen Mahajan)  
Member (A)**

**(Raj Vir Sharma)  
Member (J)**

